NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 193/10	TP 246/17	For hearing	237(b)(ii)	Cronus Investments Pvt. Ltd. Vs Calypso Foods Pvt. Ltd.

NO. & PHONE NUMBER

NAME (IN CAPITAL)

REPRESENTATION TO WHOM

SIGNATURE

BHARAV KUTTALAH FOR C.K. NAWAKUMAR. 4919986642069

PETITIONER.

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Prema. Heek

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ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for R.D & ROC is present. Counsel for Petitioner reported that, he wanted to proceed with the matter; even though winding up of order was passed against the Respondent Company. Sri Pramod Kumar, Assistant from O.L office is present. He requested time. List it on 16/02/2018.

Member (T)

Member (J)